

(7)

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**JAIPUR BENCH, JAIPUR**

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**ORDER SHEET**

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**ORDERS OF THE TRIBUNAL**

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22.03.2012

OA No. 264/2011

Mr. C.B. Sharma, Counsel for applicant.  
Mr. V.S. Gurjar, Counsel for respondents.

Learned counsel for the respondents submitted a copy of the order No. 4(36)Adm.I/2010/6591 dated 15.10.2011 by which relief claimed by the applicant in the OA has been granted to him and the same is not disputed by the learned counsel for the applicant. The copy of the order dated 15.10.2011 is taken on record.

In view of the aforesaid order dated 15.10.2011, the present OA has become infructuous and the same is dismissed as having become infructuous.

*Anil Kumar*  
(Anil Kumar)  
Member (A)

*K.S.Rathore*  
(Justice K.S.Rathore)  
Member (J)

*ahq*